

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-9638/ 75 for (a) and (b)].

I. Annual Report and Accounts (1973-74) of the Bharat Heavy Electricals Limited and Related Papers.

II. Annual Report and Accounts (1973-74) of the Heavy Engineering Corporation Limited, Ranchi and Related Papers.

SHRI A. C. GEORGE : Sir, I also beg to lay on the Table—

I. (a) Tenth Annual Report and Accounts of the Bharat Heavy Electricals Limited, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-9671/ 75 for (a) and (b)].

II. (a) Fifteenth Annual Report and Accounts of the Heavy Engineering Corporation Limited, Ranchi, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-9639/ 75 for (a) and (b)].

I. Annual Reports (1973-74) and (1974-75) of the Development Council for Heavy Electrical Industries.

SHRI A. C. GEORGE: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:—

(i) Annual Report of the Development Council for Heavy Electrical Industries for the year ending the 31st March, 1974.

(ii) Annual Report of the Development Council for Heavy Electrical Industries for the year ending the 31st March, 1975.

[Placed in Library. See No. LT-9640/ 75 for (i) and (ii)].

I. Annual Report (1973-74) of the National Cooperative Development Corporation.

II. White Paper on Phulpur Fertiliser Project.

III. The National Cooperative Development Corporation Rules, 1975.

SHRI A. C. GEORGE: Sir, I also beg to lay on the Table—

I. A copy (in English and Hindi) of the Annual Report of the National Cooperative Development Corporation for the year 1973-74, under sub-section (3) of section 14 of the National Cooperative Development Corporation Act, 1962. [Placed in Library. See No. LT-9440/75].

II. A copy (in English and Hindi) of the White Paper on Phulpur Fertiliser Project. [Placed in Library. See No. LT-9495/75].

III. A copy (in English and Hindi) of the Ministry of Industry and Civil Supplies Notification GSR, No. 477, dated the 12th April, 1975, publishing the National Cooperative Development Corporation Rules, 1975, under sub-section (3) of section 22 of the National Cooperative Development Corporation Act, 1962. [Placed in Library. See No. LT-9571/75].

I. Annual Report and Accounts (1973-74) of the Bharat Ophthalmic Glass Limited, Durgapur and Related Papers.

II. Annual Report and Accounts (1973-74) of the Hindustan Paper Corporation Limited and Related Papers.

111. Annual Report and Account! (1972-73) of the Tannery and Footwear Corporation of India Limited, Kanpur and Related Paper*.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAUR-YA): Sir, I beg to lay on the Table—

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: —

I. (a) Second Annual Report and Accounts of the Bharat Ophthalmic Glass Limited Durgapur, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-9642/ 75 for (a) and (b)].

II. (a) Fourth Annual Report and Accounts of the Hindustan Paper Corporation Limited, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-9641/ 75 for (a) and (b)].

III. (a) Fourth Annual Report and Accounts of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year" 1972-73, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-9379/ 75 for (a) and (b)].

I. Annual Report and Accounts (1973-74) of the National Newsprint and Paper Mills Limited, Nepanagar and Related Papers.

II. Annual Report and Accounts (1973-74) of the National Productivity Council, New Delhi and Related Papers.

SHRI B. P. MAURYA: Sir, I also beg to lay on the Table—

I. (a) Twenty-seventh Annual Report and Accounts of the National Newsprint and Paper Mills Limited, Nepanagar, for the year 1973-74, together with the Auditors' Report, on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-9441 / 75 for (a) and (b)].

II. A copy (in English and Hindi) of the Annual Report and Accounts of the National Productivity Council, New Delhi, for the year 1973-74, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-9708/ 75].

I. Statement showing decisions taken on certain recommendations contained in various reports of the Administrative Reforms Commission and their implementation (as on 31st March, 1975).

II. Notifications under the All India Services Act, 1951.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): Sir, I beg to lay on the Table—

I. A statement (in English and Hindi) showing the decisions taken on certain recommendations contained in various reports of the Administrative Reforms Commission and the implementation of these decisions (as on 31st March, 1975), [Placed in Library, See No. LT-9573/75].